

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. Company Petition/53/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Purshottam G Peswani
V/s
Pro-Arc Welding and Cutting Systems
Private Limited

Section: 241(1) and 242(4) of Companies Act, 2013

ORDER

None present from either side. List this matter on **24.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)